

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 131
143(ND)/2013

IN THE MATTER OF:

Rockman Advertising and Marketing India Pvt. ... Petitioners/Applicant
Ltd.
Vs
Sharp Eye Advertising Pvt. Ltd. ... Respondent

SECTION: Under Section 397/398

Order delivered on 22.05.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

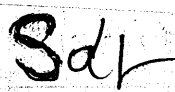
PRESENT:

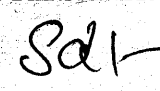
For the Applicant: Mr. Sakal Bhushan, Mr. Monish Panda,
Ms. Deepti Bhardwaj,
Mr. Amit Bhattacharyya, Advs.

For the Respondent: Mr. Gaurav Mitra, Mr. Rohan Ganpathy, Ms.
Sushma Singh, Advs

ORDER

Part heard for 12.06.2019.


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"
(M. M. KUMAR)
PRESIDENT


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

22.05.2019
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